

Second Five Year Plan will also be discussed in a particular conference. The reply was that that particular aspect of the matter is going to be discussed in a special conference. May I know when that special conference to discuss the role of the workers in the public sector in regard to the Second Plan is likely to be held?

Shri Nanda: All these discussions have a bearing on the fulfilment of the Second Five Year Plan. Both discipline and efficiency are essential for the implementation of the Plan.

Standard Vacuum Refining Company

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*1726. { **Shri Nagi Reddy:**
 Shrimati Parvathi
 Krishnan:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that in the statement of account for 1957 of Standard Vacuum Refining Company, India, an amount of more than fifty lakhs of rupees has been shown as 'Miscellaneous Expenses' without any clarifying statement of account;

(b) whether it is a fact that this amount has been transferred out of India;

(c) if so, why this is not specified in the balance sheet; and

(d) the action Government propose to take in the matter?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) No—only a part of it amounting to about Rs. 27 lakhs was remittable.

(c) Under the Companies Act, 1956, it is not required to be so specified.

(d) None, as no action is called for.

Shri Nagi Reddy: May I know the reasons as to why this Rs. 27 lakhs are being transferred outside the country?

Shri Kanungo: In the agreement with oil companies, a copy of which is available in the Library, it was specified that certain items will be remittable, and these refer to three items. Here it is research and administration of the New York office.

Shri Nagi Reddy: May I know why they could not in the statement of accounts show this expenditure as separate items instead of putting them under "Miscellaneous Expenses"?

Shri Kanungo: That is their option, because the balance sheet has been prepared according to the Schedule in the Companies Act. It is open to them to show these accounts as they like.

Shri Sadhan Gupta: May I know whether Government has ascertained as to what heads this "Miscellaneous Expenditure" was incurred under and what those heads were?

Shri Kanungo: Yes, Sir. As I said, they relate to research contribution and contribution for the New York office, which are provided in the agreement that was entered into by the Government with the company.

Shri Anwar Harvani: Is it a fact that some amount out of this money is paid to certain newspapers for carrying on propoganda for certain powers?

Shri Kanungo: No, Sir.

Shri Ramanathan Chettiar: May I know whether prior permission of the Reserve Bank of India was obtained by this Company before moneys were remitted outside India?

Shri Kanungo: Of course, no money can be remitted without the sanction of the Reserve Bank.

Shri Ramanathan Chettiar: My question was whether prior permission of the Reserve Bank of India was obtained by the Company before the money was remitted.

Mr. Deputy-Speaker: When no money can be remitted without sanc-

tion then it means that sanction has been obtained

Shri T. B. Vittal Rao: Under the agreement 2 per cent commission is payable towards the administration charges of the New York office. But this amount is in addition to the 2 per cent commission payable to the New York office

Shri Kanungo: No Sir

Mr. Deputy-Speaker: Next question

Shri Nagi Reddy: I want to ask only one question because the last answer was a misleading answer

Mr. Deputy-Speaker: May be, sometimes it so happens

Import of Baby Milk Food

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*1728. { **Shri D. C. Sharma:**
 Shri Pangarkar:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 338 on the 29th November, 1958 and state

(a) whether the import of baby milk food has been further liberalised, and

(b) if so, the amount of baby milk food imported during 1958-59?

The Minister of Commerce (Shri Kanungo): (a) No, Sir

(b) 18,333 Cwts of milk food were imported during April-December, 1958. Information regarding later months is not yet available

Shri D. C. Sharma: May I know whether any attempt is being made to manufacture baby milk food in our country and, if so, what is its nature?

Shri Kanungo: Yes, Sir. Several factories have been licensed to produce baby food and various other foods. They are likely to come into production shortly.

Shri D. C. Sharma: May I know in what places these factories are situated

and whether the different zones, which the Food Ministry has evolved so far as distribution of foodgrains is concerned, are going to be served adequately by these concerns, so far as baby milk food is concerned?

The Minister of Industry (Shri Manubhai Shah): Yes, Sir. The locations have been decided in consultation with the Food and Agriculture Ministry, and the areas selected are Moga, Nabha and Aligarh. Also, expansion is taking place at the co-operative dairy factory in Anand and Shisu Food Factory in Allahabad.

Shri Anrobindo Ghosal: May I know whether it is a fact that the prices fixed for this in West Bengal are much higher than the black-market rates?

Shri Kanungo: The price is decided by the State Government, as the State Government has undertaken the distribution of food.

Shri Vajpayee: May I know if the Government is satisfied that the demand for baby milk food is adequately met by the quantity that is imported?

Shri Kanungo: It is not adequate, certainly, because much more would be required. But we believe that under the circumstances it is not too little.

Shri Hem Barua: May I know whether Government are aware of the fact that baby food is sold in the open market at black market prices, specially in the Calcutta markets, and, if so, what steps the Government have taken to stop this?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): Sometime back we had received complaints and, as I said in the House, we took necessary steps and increased the quota of import of baby foods. Since then we have not received any complaint, at least no serious complaint has been received, either of black-marketing or of shortage.